

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.2257
TO BE ANSWERED ON 11TH DECEMBER, 2015**

NOODLES BY AYURVEDIC FIRM

**2257. SHRI V. PANNEERSELVAM:
SHRI SANGANNA AMARAPPA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Food Safety and Standards Authority of India (FSSAI) has flagged the noodles recently launched by a private Ayurvedic firm of Uttarakhand;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government proposes to permit the said Ayurvedic firm to manufacture and sell noodles and other such products in the country; and
- (d) if so, the details thereof and the corrective steps taken by the Government in this regard?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) & (b): The Food Safety and Standards Authority of India has issued a notice to M/s Patanjali Ayurved Ltd. and M/s AkashYog Health Products Pvt. Ltd. on 19.11.2015 asking them to show cause as to why action should not be taken against them for violating the provisions of the Food Safety and Standards Act, 2006, Rules and regulations thereunder for manufacturing, relabeling and marketing Patanjali Atta Noodles without obtaining valid approvals.

(c) & (d): In view of reply to (a) and (b) above, the questions do not arise.